

RAJASTHAN HIGH COURT BENCH, JAIPUR

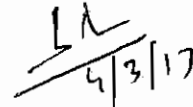
NOTICE

DATE : 04.03.2017

It is notified for information to all concerned that a National Lok Adalat is scheduled to be organized on 08.04.2017 (second Saturday) at Rajasthan High Court at Jaipur Bench in which all compoundable Criminal Cases, cases under section 138 N.I. Act, Bank Recovery matters, Motor Accidents claim cases, Family Dispute matters, Labour dispute matters, Land Acquisition matters, Electricity & Water Bills (except non-compoundable theft cases), Service Matters relating to Wages, Allowances and Pension, Revenue Matters, Other Civil Matters (Rent, Pre-emption, Injunction Suits and Suits relating to Specific Performance) etc. will be taken up.

Any party/advocate(s) interested in placing his/her matter of above mentioned categories of cases, in the aforesaid National Lok Adalat may kindly apply with the complete details of the case or cases to the office of the undersigned.

BY ORDER


4/3/17

DEPUTY REGISTRAR (JUDL)